

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) Insolvency) No. 632 of 2020**

**IN THE MATTER OF:**

**Aparna Enterprise Ltd.**

**...Appellant**

**Versus**

**SJR Prime Corporation Pvt. Ltd.**

**...Respondent**

**Present: -**

**For Appellant: Mr. Virender Ganda, Senior Advocate with Mr. Vishal Ganda, Mr. Vipul Ganda, Mr. Ayandeb Mitra and Ms. Shelly Khanna, Advocates.**

**For Respondent: Mr. Ajesh Kumar Shankar and Saranya, Advocates.**

**ORDER**  
**(Virtual Mode)**

**05.01.2021** Heard Shri Virender Ganda, Senior Advocate for the Appellant. Hearing of Appellant stands concluded.

Post the matter for hearing arguments of Respondent on **19<sup>th</sup> January, 2021 at 02:00 PM.**

**[Justice Bansi Lal Bhat]  
The Acting Chairperson**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]  
Member (Technical)**

Ash/GC/